

C. A. T. Jodhpur Bench

Date of
Order

MP 1/93
(O.T. 133/91)

Order

14-1-93

Mr. S.S. Sharma - Counsel for petitioner.

Put up for admission on

5-2-93.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

5-2-93

Mr. S.S. Sharma - Counsel for petitioner
Mr. Manish Bhadani - Counsel for respondents

Heard the learned Counsel for the parties

MP has not been properly drafted and no specific prayer has been made for amendment of paragraphs. It cannot be considered as an application for amendment and the same is rejected. The O.A. may be listed for admission on 26.3.93.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

Copy sent to the app. & resp.
on vide 1069 to 1070

Date _____

11/2/93